

been imposed in certain long distance trains.

(ii) Surprise checks are conducted with the help of GRP/RPF and unauthorised passengers found travelling in reserved coaches are detained and fined under provisions of Indian Railway Act.

(iii) Imposition of punishment on Conductors/TTEs/Coach Attendants found responsible for dereliction of duty.

#### Production of Raw Petroleum Coke

\*120. SHRI A.N. SINGH DEO: Will the

Minister of PETROLEUM AND CHEMICALS be pleased to state the total production of raw petroleum coke in the various refineries and its allotment to different industries during 1989?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):

The production of RPC from January to December, 1989 in various refineries was as follows:

Refinery	Quantity (MTs)
1. Barauni	1,72,034
2. Guwahati	58,000
3. Digboi	7,057
4. BRPL	68,000
Total	3,05,091

The allocation of RPC during the same period from the production of 1989 and the past accumulated stocks was as follows:

Customer	Quantity (MTs)
M/s Petro Carbon and Chemicals, Haldia	1,05,200
M/s Universal Hydro Carbon, Barauni	28,000
M/s Neo Carbon, Barauni	12,000
M/s India Carbon Ltd., Guwahati	86,400
M/s Goa Carbon Ltd., Goa	68,100
m/s Bihar Carbon, Barauni	10,000
M/s IOC, Barauni and Bongaigaon	92,334
Others-Miscellaneous (Non-Calciners)	51,500
	<b>4,54,334</b>